

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010838/2021	MANAS BHOI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /268 /2021 () //
2	BLAPL/0010839/2021	BARNARD BINDHANI@ RUNA VS STATE OF ODISHA	ANUPAM DASH VS	KHUNTA /269 /2021 () //
3	BLAPL/0010840/2021	SANJU @ SANJAY KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SPL.TASK FORCE /7 /2019 () //
4	BLAPL/0010841/2021	GURU CHARAN BEHERA @ KAHARA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MANGALPUR /458 /2021 () //
5	BLAPL/0010842/2021	DOLAMANI BAGARTI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /108 /2017 () //
6	BLAPL/0010843/2021	BISWA RANJAN TRIPATHY VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	CHANDRASEKHARPUR /455 /2021 () //
7	BLAPL/0010844/2021	BINU PATRA @ BINOD PATRA VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /335 /2020 () //
8	BLAPL/0010845/2021	RAGHUNATH TANDI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	MUDANPUR RAMPUR /184 /2021 () //
9	BLAPL/0010846/2021	DILLIP KUMAR CHAKRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHUNTA /222 /2021 () //
10	BLAPL/0010847/2021	DEEPIKA @ CHAITALI MUKHARJEE VS STATE OF ODISHA	PRADIPTA VARMA VS	NALCO /224 /2021 () //
11	BLAPL/0010848/2021	SHIV SRINIVASTAVA@ MRAGANK GUPTA VS STATE OF ODISHA	PRADIPTA VARMA VS	NALCO /224 /2021 () //

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12	BLAPL/0010849/2021	KANHA@ SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	MARKAT NAGAR /228 /2021 () //
13	BLAPL/0010850/2021	DIPAK KUMAR MALLICK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	GOBINDAPUR /114 /2020 () //
14	BLAPL/0010851/2021	NIBASI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	ITAMATI /105 /2021 () //
15	BLAPL/0010852/2021	RAMESH HATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /134 /2021 () //
16	BLAPL/0010853/2021	ARATI PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TALASARI MARINE /19 /2018 () //
17	BLAPL/0010854/2021	KRISHNA PAL SINGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	//0 () //
18	BLAPL/0010855/2021	SURAJ PATEL VS STATE OF ODISHA	J.N.PANDA VS	DHARAMGARH /152 /2021 () //
19	BLAPL/0010856/2021	AJIT KUMAR NAYAK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BADABAZAR /199 /2021 () //
20	BLAPL/0010857/2021	UTTAM PATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	PHIRINGIA /108 /2021 () //
21	BLAPL/0010858/2021	SILU @ SIDHARA MATIA VS STATE OF ODISHA	BHARAT JALLI VS	BARAMBA /71 /2021 () //
22	BLAPL/0010859/2021	BADRI NARAYAN BEHERA@ BADRI VS STATE OF ODISHA	DEBASNAN DAS VS	CHANDRASEKHARPUR /455 /2021 () //
23	CMP/0000716/2021	SNEHALATA DAS	AMIT PRASAD BOSE	//

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		VS	VS	()
24	CMP/0000717/2021	PRAVASINI NAYAK BISWADEV RAY	SOUMYA DEV RAY	//
		VS	VS	()
25	CMP/0000718/2021	PREM KHEMANI NARAYAN SUTAR	SANTOSH KUMAR DASH	//
		VS	VS	()
26	CONTC/0007228/2021	RATNAKAR SUTAR MINATI RATH	ADV.	//
		VS	VS	()
27	CONTC/0007229/2021	DR. ABHAYA KUMAR,IPS DEBENDRANATH SAMAL	ADV.	//
		VS	VS	()
28	CONTC/0007230/2021	ANU GARG, W.R. DEPT. ANUP KUMAR DAS	ADV	//
		VS	VS	()
29	CRLA/0000708/2021	BISHNUPADA SETHY, IAS. ABHAYA KUMAR MALLICK	SITI KANT MISHRA	KUAKHIA /46 /2021
		VS	VS	()
30	CRLA/0000709/2021	STATE OF ODISHA SIBA SHANKAR DASH @ SIVA @ PINTU	S.D.DAS	GOLANTHARA (BERHAMPUR) /62 /2019
		VS	VS	()
31	CRLA/0000710/2021	STATE OF ODISHA SIBA SHANKAR DASH@ SIVA@PINTU	S.D.DAS	GOLANTHARA (BERHAMPUR) /63 /2019
		VS	VS	()
32	CRLA/0000711/2021	STATE OF ODISHA SIBA SHANKAR DASH @ SIVA @ PINTU	S.D.DAS	GOLANTHARA (BERHAMPUR) /64 /2019
		VS	VS	()
33	CRLA/0000712/2021	STATE OF ODISHA SIBA SHANKAR DASH @ SIVA @ PINTU	S.D.DAS	GOLANTHARA (BERHAMPUR) /182 /2017
		VS	VS	()
34	CRLMC/0002531/2021	STATE OF ODISHA SIBANI RANI PATRA	AMIT PRASAD BODE	//
		VS	VS	/ /0
				()

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35	CRLMC/0002532/2021	STATE OF ODISHA BIJAYA PRADHAN @ DALAI @ BIJAY KUMAR PRADHAN VS	HOTIRAJA PRADHAN VS	// / /0 ()
36	CRLMC/0002533/2021	STATE OF ODISHA SIBANI RANI PATRA VS	AMIT PRASAD BOSE VS	// / /0 ()
37	CRLMC/0002534/2021	STATE OF ODISHA HEMANTA ROUT VS	SOUBHAGYA SWAIN VS	// KUJANGA /167 /2020 ()
38	CRLMC/0002535/2021	MINATI PRADHAN ANSUMAN NAIK VS	BIBHU PRASAD MOHANTY VS	// SUNDARGARH SADAR /16 /2020 ()
39	CRLMC/0002536/2021	STATE OF ODISHA DUSHMANTA KUMAR MUND @ DUSHMANTA MUND.N.PANDA VS	D.N.PANDA VS	// DHARAMGARH /144 /2014 ()
40	CRLMC/0002537/2021	STATE OF ODISHA JAHID KHAN @ SK. SIRAJ @ MADO VS	JAGANNATH KAMILA VS	// GOP /295 /2020 ()
41	CRLMC/0002538/2021	STATE OF ODISHA MOHAMMED SAGIR VS	SOUMYA RANJAN DAS VS	// GOP /287 /2020 ()
42	CRLMP/0002213/2021	STATE OF ODISHA HRUSHIKESH SAHOO VS	DURLLABHA RANJAN MISHRA VS	// / /0 ()
43	CRLMP/0002214/2021	STATE OF ODISHA NITYANANDA BARIK VS	PRIYA RANJAN MISHRA VS	// / /0 ()
44	CRLMP/0002215/2021	STATE OF ODISHA GAURAV RAI AGARWAL VS	TARUNKANTA PATTANAYAK VS	// / /0 ()
45	CRLMP/0002216/2021	STATE OF ODISHA GAURAV RAI AGARWAL VS	AVIJIT PATNAIK VS	// / /0 ()
		STATE OF ODISHA		//

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46	CRLMP/0002217/2021	GANGADHAR PANIGRAHI VS STATE OF ODISHA	ASHOK PATTANAIAK VS	//0 0 //
47	CRLREV/0000487/2021	SK. ALAUDDIN @ ALAMUDDIN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CDA-II /44 /2021 0 //
48	LAA/0000039/2021	DR. BASANTI TRIPATHY VS DANDAPANI TRIPATHY	PRASANTA KUMAR PANDA (1) VS	// 0 //
49	MATA/0000086/2021	MADHUSMITA BALA VS RASMI RANJAN BALA	PRITAM KUMAR MOHANTY VS	// 0 //
50	TRP(C)/0000415/2021	GITANJALI MEHERA VS MANORANJAN MEHER	MD. RIAF VS	// 0 //
51	WA/0000939/2021	STATE OF ODISHA VS PRAKASH CHANDRA NAYAK	AMIYA KUMAR MISHRA, A.G.A VS	// 0 /0006271/2021
52	WP(C)/0038275/2021	BIMAL KUMAR NAYAK VS STATE OF ODISHA	SANGRAM RATH VS	// 0 //
53	WP(C)/0038276/2021	MADHUSUDAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR ROUTHAY VS	// 0 //
54	WP(C)/0038277/2021	MADHUSMITA MOHANTY VS DEPUTY MANAGER, SBI, SAMBALPUR	SAMARENDRA BAHADUR VS	// 0 //
55	WP(C)/0038278/2021	NILIMA MAJHI VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
56	WP(C)/0038279/2021	SUNITA MISHRA VS STATE OF ODISHA	M.R.MOHAPATRA VS	// 0 //
57	WP(C)/0038280/2021	MAMATA BASTI	PRIYA RANJAN MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0038281/2021	SUJATA PATTANAİK	BIKRAM KESHARI RAJ	//
		VS	VS	0
		CHIEF MANAGER,BANK OF BARODA,BBSR		//
59	WP(C)/0038282/2021	SWAPNA DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0038283/2021	BAISHNAB BAL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
61	WP(C)/0038284/2021	SOMI MISHRA	SOUMYA MISHRA	//
		VS	VS	0
		ODISHA STATE HOUSING AND WELFARE CORP. LTD.		//
62	WP(C)/0038285/2021	SUDAM NAYAK	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
63	WP(C)/0038286/2021	KRUSHNA PRIYA RATHA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
64	WP(C)/0038287/2021	MOTILAL MOHANTA	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		ASST. GM(HR), HAL, KORAPUT		//
65	WP(C)/0038288/2021	KUMARI PATRA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		BRANCH MANAGER, SBI, HUMMA BRANCH		//
66	WP(C)/0038289/2021	RAMESH PALEI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0038290/2021	M/S.GATI BRICKS,GANJAM	SUKANTA KUMAR DALAI	//
		VS	VS	0
		RBI,BBSR		//
68	WP(C)/0038291/2021	M/S VIJAYLAXMI AUTOMOBILES	JAYADEEP PAL	//
		VS	VS	0

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69	WP(C)/0038292/2021	STATE TRANSPORT AUTHORITY, ODISHA PADMANAVA SETHY VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //
70	WP(C)/0038293/2021	NILAMBAR SATAPATHY VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //
71	WP(C)/0038294/2021	ANNAPURNA@ANIMA NAYAK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
72	WP(C)/0038295/2021	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
73	WP(C)/0038296/2021	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
74	WP(C)/0038297/2021	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
75	WP(C)/0038298/2021	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
76	WP(C)/0038299/2021	MADHUMITA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
77	WP(C)/0038300/2021	NAVANITA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
78	WP(C)/0038301/2021	PURNAMI NAIK VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	// 0 //
79	WP(C)/0038302/2021	BENUDHAR PATRA VS E.E.,JODA ELECTRICAL DIV.,KEONJHAR	SHAKTI PRASAD DAS VS	// 0 //

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80	WP(C)/0038303/2021	NIRAKAR ROUT VS COMMNR. CUM SECY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT., KHURDA	BIDYALOK MOHAPATRA VS	// ()
81	WP(C)/0038304/2021	M/S ROHAN FOODS,BBSR VS PRESIDING OFFICER,CGIT-CUM-LABOUR COURT,BBSR	SATYABRATA MOHANTY VS	// ()
82	WP(C)/0038305/2021	SUCHISMITA DASH VS AO, UNION BANK, BBSR	SATYABRATA MOHANTY VS	// ()
83	WP(C)/0038306/2021	KARISHMA SAMANTARAY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// ()
84	WP(C)/0038307/2021	BRAHMANANDA ROUT VS STATE OF ODISHA	SNEHASISH BEHERA VS	// ()
85	WP(C)/0038308/2021	SMITARANI SENAPATI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// ()
86	WPCRL/0000161/2021	NISHARANI MAHAPATRA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	/ /0 ()
87	ABLAPL/0015877/2021	SAROJARANJAN NAYAK VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	TANGI /234 /2021 ()
88	ABLAPL/0015878/2021	SURENDRANATH NAYAK VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	TANGI /234 /2021 ()
89	ABLAPL/0015879/2021	ASHISH PARIDA VS STATE OF ODISHA	ANUPAM DASH VS	UDALA /375 /2021 ()
90	ABLAPL/0015880/2021	GANGADHARA MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /220 /2021 ()
91	ABLAPL/0015881/2021	ASHOK RANJAN PRADHAN @ ASHOK PRADHAN	RABI NARAYAN BEHERA	MUDANPUR RAMPUR /246 /2021

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		VS	VS	()
92	ABLAPL/0015882/2021	STATE OF ODISHA ANKIT KUMAR KAMILA	SIDHARTHA MISHRA	// MARSHAGHAI /452 /2021
		VS	VS	()
93	ABLAPL/0015883/2021	STATE OF ODISHA SANJAY PATRA@ SANJAY KUMAR DAS	BIRENDRA KU. PARDHI	// KEONJHAR SADAR /405 /2021
		VS	VS	()
94	ABLAPL/0015884/2021	STATE OF ODISHA UMESH CHANDRA NAYAK	RUDRA NARAYAN PARJIA	// CHANDABALI /325 /2021
		VS	VS	()
95	ABLAPL/0015885/2021	STATE OF ODISHA MITU NAG	JAYADEBA BEHERA	// BOLANGIR SADAR /388 /2021
		VS	VS	()
96	ABLAPL/0015886/2021	STATE OF ODISHA SAGAR KUMAR SAHU@ SAGAR SAHU	BIKRAM CHANDRA GHADEI	// KHAMAR /224 /2021
		VS	VS	()
97	ABLAPL/0015887/2021	STATE OF ODISHA PRATIK MANDHATA@ DADU	JYOTIRMAYA SAHOO	// JANKIA P.S. /220 /2021
		VS	VS	()
98	ABLAPL/0015888/2021	STATE OF ODISHA TRINATH BARIK	SATYABRATA PANDA	// KANTAMAL /148 /2021
		VS	VS	()
99	ABLAPL/0015889/2021	STATE OF ODISHA SANATAN ROUT @ BAPI ROUT	JYOTIRMAYA SAHOO	// JANKIA P.S. /220 /2021
		VS	VS	()
100	ABLAPL/0015890/2021	STATE OF ODISHA SATHI RAY @ CHAKRABARTY	PRASENJIT SINHA	// Bamapada (Industrial Area) /91 /2020
		VS	VS	()
101	ABLAPL/0015891/2021	STATE OF ODISHA TOFITUN BIWI	JAJATI KESHARI KHUNTIA	// PATTAMUNDAI /676 /2021
		VS	VS	()
102	ABLAPL/0015892/2021	STATE OF ODISHA ARAKHITA NATH	BIJAY KUMAR MOHANTY	// ANGUL SADAR PS /753 /2021
		VS	VS	()

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103	ABLAPL/0015893/2021	STATE OF ODISHA PRAFULLA KUMAR DHAL VS	ACHYUTANANDA PATTANAIAK VS	// AUL /258 /2021 ()
104	ABLAPL/0015894/2021	STATE OF ODISHA JYOTSNARANI SAHOO VS	KAUSTUVA MOHANTY VS	// CUTTACK SADAR /665 /2021 ()
105	ABLAPL/0015895/2021	STATE OF ODISHA HARI @ HARIHAR SAMAL VS	PRADEEP KUMAR PARIDA VS	// TIGIRIA /172 /2021 ()
106	ABLAPL/0015896/2021	STATE OF ODISHA RAJKISHOR NAIK VS	BIDYALOK MOHAPATRA VS	// COLLIERY /517 /2021 ()
107	ABLAPL/0015897/2021	STATE OF ODISHA NIRMALA SAHU VS	BIDYALOK MOHAPATRA VS	// N.T.P.C. /183 /2021 ()
108	ABLAPL/0015898/2021	STATE OF ODISHA BHAGABAN SAHU VS	SANTOSH KUMAR MAHANTY VS	// PURUSHOTTAMPUR /587 /2021 ()
109	ABLAPL/0015899/2021	STATE OF ODISHA JITENDRA BEHERA VS	BHABANI SANKAR DAS VS	// RAMBHA (KHALLIKOTE) /554 /2021 ()
110	ABLAPL/0015900/2021	STATE OF ODISHA DOLAGOBINDA @ GOBINDA CHANDRA BARAL VS	J.K.KHANDAYATRAY VS	// JATNI P.S. /233 /2021 ()
111	ABLAPL/0015901/2021	STATE OF ODISHA JAMSER ALI KHAN VS	JAJATI KESHARI KHUNTIA VS	// PATTAMUNDAI /676 /2021 ()
112	ABLAPL/0015902/2021	STATE OF ODISHA BANKU@ DINABANDHU PATRA VS	APARESH BHOI VS	// / /0 ()
113	WPC(OA)/0003390/2013	STATE OF ODISHA PURUSOTTAM BISWAL VS	M/S BISWA BIHARI MOHANTY VS	// // ()
		STATE OF ODISHA		//

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114	WPC(OAC)/000001/2013	SURESH CHANDRA PATTANAYAK VS COLLECTOR KANDHAMAL	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
115	WPC(OAC)/000002/2013	SATYABRATA JENA VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
116	WPC(OAC)/000003/2013	GAGAN CHANDRA NAYAK VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
117	WPC(OAC)/000012/2013	UMAKANTA NAIK VS STATE OF ODISHA	M/S R.R. DAS VS	// 0 //
118	WPC(OAC)/000013/2013	AJAY KUMAR MADHEI VS STATE OF ODISHA	M/S R.R. DAS VS	// 0 //
119	WPC(OAC)/000014/2013	RATIKANTA NAIK VS STATE OF ODISHA	M/S R.R. DAS VS	// 0 //
120	WPC(OAC)/000015/2013	DUKHIA BHUTIA VS STATE OF ODISHA	M/S B.K. ROUSTRAY VS	// 0 //
121	WPC(OAC)/000016/2013	NRUPA SENAPATI VS STATE OF ODISHA	M/S B.K. ROUSTRAY VS	// 0 //
122	WPC(OAC)/000017/2013	KAMAR PATRA VS STATE OF ODISHA	M/S B.K. ROUSTRAY VS	// 0 //
123	WPC(OAC)/000020/2013	PARAMANANDA SETHY VS STATE OF ODISHA	M/S BIDYADHAR MANSINGH VS	// 0 //
124	WPC(OAC)/000024/2013	PURNA CHANDRA SAHU VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
125	WPC(OAC)/000025/2013	JOGENDR KUMAR SWAIN	M/S MANOJ KUMAR MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WPC(OAC)/000026/2013	SUKANTA CHANDRA PATRA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WPC(OAC)/000027/2013	MAHENDRA KUMAR MOHANTY	M/S AUROBINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
128	WPC(OAC)/0000575/2013	BISWANATH DHALASAMANTA	M/S A KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
129	WPC(OAC)/0000598/2013	SREENIBAS JENA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WPC(OAC)/0000620/2013	MOHAMMAD MUMTAJ ALI	M/S RABINDRA KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
131	WPC(OAC)/0000624/2013	JANA BHARA SAGAR	M/S PRASANNA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WPC(OAC)/0000625/2013	MAGI HATI	M/S PRASANNA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WPC(OAC)/0000633/2013	DILLIP KUMAR SAY	M/S ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WPC(OAC)/0000642/2013	SANGHAMITRA MOHAPATRA	M/S BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
135	WPC(OAC)/0000643/2013	SAILABALA MOHAPATRA	M/S J.K. MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
136	WPC(OAC)/0000644/2013	MANJULA KUMARI JENA	M/S J.K. MISHRA (2)	//
		VS	VS	0

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137	WPC(OAC)/0000645/2013	STATE OF ODISHA KANCHANABALA BEHERA VS	M/S J.K. MISHRA (2) VS	// // 0
138	WPC(OAC)/0000646/2013	STATE OF ODISHA HARAMANI DAS VS	M/S J.K. MISHRA (2) VS	// // 0
139	WPC(OAC)/0000652/2013	STATE OF ODISHA PRADEEP KUMAR JENA VS	M/S ACHYUTANANDA ROUSTRAY VS	// // 0
140	WPC(OAC)/0000664/2013	STATE OF ODISHA PRABASINI NAIK VS	M/S PRAFULLA KUMAR RATH VS	// // 0
141	WPC(OAC)/0000695/2013	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	M/S A.K. MOHANTY VS	// // 0
142	WPC(OAC)/0000701/2013	STATE OF ODISHA DR. MANAS RANJAN SATAPATHY VS	M/S GOPAL SINHA VS	// // 0
143	WPC(OAC)/0000703/2013	STATE OF ODISHA KUNTALA KUMARI SWAIN VS	M/S SHASHANKA SHEKHAR PATRA VS	// // 0
144	WPC(OAC)/0001763/2013	STATE OF ODISHA MRUTYUNJAYA BISWAL VS	M/S VIVEKANAND JENA VS	// // 0
145	WPC(OAC)/0001765/2013	STATE OF ODISHA PRAKASH CHANDRA SETHI VS	M/S BHARATI DASH VS	// // 0
146	WPC(OAC)/0001766/2013	STATE OF ODISHA BHRAMARBAR SAMAL VS	M/S BHARATI DASH VS	// // 0
147	WPC(OAC)/0002246/2013	STATE OF ODISHA BIJAYLAXMI SINGH SAMANT VS	M/S SUMANTA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WPC(OAC)/0002247/2013	DUTI PRADHAN VS STATE OF ODISHA	M/S ANIL KUMAR BEHERA VS	// 0 //
149	WPC(OAC)/0002249/2013	DAMAYANTI NAIK VS DIRECTOR ELEMENTARY EDUCATION ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
150	WPC(OAC)/0002251/2013	SUDARSAN BEHERA VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
151	WPC(OAC)/0002578/2013	RAJKISHORE GOUD VS STATE OF ODISHA	M/S SUBASH CHANDRA PUSPALAK VS	// 0 //
152	WPC(OAC)/0002579/2013	BHAGYABAN GAHIR VS STATE OF ODISHA	M/S SUBASH CHANDRA PUSPALAK VS	// 0 //
153	WPC(OAC)/0002587/2013	SRIBANTA MOHANANDA VS STATE OF ODISHA	M/S PRAVASH CH. JENA VS	// 0 //
154	WPC(OAC)/0002588/2013	GOVINDA BAG VS STATE OF ODISHA	M/S PRAVASH CH. JENA VS	// 0 //
155	WPC(OAC)/0002589/2013	PRASANT KUMAR MOHAPATRA VS STATE OF ODISHA	M/S SASWATA PATTNAIK VS	// 0 //
156	WPC(OAC)/0002590/2013	DR. AMBARISH DINDA VS STATE OF ODISHA	M/S AMITAV DAS VS	// 0 //
157	WPC(OAC)/0002591/2013	BENUDHAR SAHOO VS STATE OF ODISHA	M/S P.C MOHANTY VS	// 0 //
158	WPC(OAC)/0002592/2013	NRUSINGHA CHARAN HOTA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
159	WPC(OAC)/0002593/2013	BISWANATH SENAPATI	M/S SADASIBA PATRA 1	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WPC(OAC)/0002594/2013	DR.NIRJHARINI DHAL	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WPC(OAC)/0002596/2013	SRI KANHU CHARAN SAHOO	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WPC(OAC)/0002655/2013	MANIKYA CHANDRA PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
163	WPC(OAC)/0002920/2013	PADMABATI JENA	M/S BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WPC(OAC)/0002921/2013	KABITA SAHOO	M/S BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WPC(OAC)/0002922/2013	SUCHITRA ROUT	M/S BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WPC(OAC)/0002923/2013	BANAJA NARAYAN BEHERA	M/S BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WPC(OAC)/0002924/2013	NIBEDITA NAYAK	M/S BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WPC(OAC)/0002925/2013	SANJULATA SETHY	M/S BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WPC(OAC)/0002926/2013	NIBEDITA SWAIN	M/S BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WPC(OAC)/0002931/2013	BIJAYA SWAIN	M/S SIDHESWAR MALLIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WPC(OAC)/0002937/2013	STATE OF ODISHA SANJAY KUMAR MISHRA VS	M/S DEEPAK KUMAR MOHAPATRA VS	// // ()
172	WPC(OAC)/0002941/2013	STATE OF ODISHA PRADEEP KUMAR DAKUA VS	M/S LAXMAN PRADHAN VS	// // ()
173	WPC(OAC)/0002942/2013	STATE OF ODISHA ANITA MUND VS	M/S SIDHESWAR MALLIK VS	// // ()
174	WPC(OAC)/0002943/2013	STATE OF ODISHA BRAJA KISHORE SENAPATI VS	M/S DHULIRAM PATNAIK VS	// // ()
175	WPC(OAC)/0002948/2013	STATE OF ODISHA SISIR KUMAR MOHANTY VS	M/S AGASTI KANUNGO VS	// // ()
176	WPC(OAC)/0002954/2013	STATE OF ODISHA BIPRA CHARAN SAHU VS	M/S SATYA BRATA MOHANTY VS	// // ()
177	WPC(OAC)/0002966/2013	STATE OF ODISHA RABINDRA KUMAR KHATUA VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
178	WPC(OAC)/0002967/2013	STATE OF ODISHA DR. SWAGATIKA PRADHAN VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
179	WPC(OAC)/0002968/2013	STATE OF ODISHA RASHMI RANJAN MOHANTY VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
180	WPC(OAC)/0002969/2013	STATE OF ODISHA DR. ASIS KUMAR GUPTA VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
181	WPC(OAC)/0002970/2013	STATE OF ODISHA SUSANTA KUMAR BHOI VS STATE OF ODISHA	M/S MANOJ KUMAR KHUNTIA VS	// // () //

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FILING REPORT AS ON :04/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WPC(OAC)/0002971/2013	HRUSHIKESH TRIPATHY VS STATE OF ODISHA	M/S MANOJ KUMAR KHUNTIA VS	// 0 //
183	WPC(OAC)/0002972/2013	BHAGIRATHI PRADHAN VS STATE OF ODISHA	M/S MANOJ KUMAR KUNTIA VS	// 0 //
184	WPC(OAC)/0002973/2013	SATYABRAT ROURTRAY VS STATE OF ODISHA	M/S MANOJ KUMAR KHUNTIA VS	// 0 //
185	WPC(OAC)/0002974/2013	SAHASHRANSU MISHRA VS STATE OF ODISHA	M/S SIDHESWAR MAJHI VS	// 0 //
186	WPC(OAC)/0003129/2013	RASHMIRANJAN BISWAL VS STATE OF ODISHA	M.R. PADHI VS	// 0 //
187	WPC(OAC)/0003131/2013	MANIBHADRA MALLIK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
188	WPC(OAC)/0003138/2013	SUKANTI MISHRA VS STATE OF ODISHA	K.K. SWAIN VS	// 0 //
189	WPC(OAC)/0003147/2013	LALCHAND NAG VS STATE OF ODISHA	B.P. SATAPATHY VS	// 0 //
190	WPC(OAC)/0003148/2013	BHIKARI CHARAN MOHANTA VS STATE OF ODISHA	B.P. SATAPATHY VS	// 0 //
191	WPC(OAC)/0003149/2013	BHIKARI CHARAN TRIPATHY VS STATE OF ODISHA	B.P. SATAPATHY VS	// 0 //
192	WPC(OAC)/0003150/2013	SATRUGHNA SAMASI VS STATE OF ODISHA	B.P. SATAPATHY VS	// 0 //
193	WPC(OAC)/0003151/2013	RAMESH CHANDRA BEHERA	B.P. SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WPC(OAC)/0003152/2013	NABA KISHORE BAGARTY	B.P SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WPC(OAC)/0003153/2013	BARAJU SAMASI	B.P. SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WPC(OAC)/0003154/2013	SRIDHAR BISWAL	B.P. SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WPC(OAC)/0003155/2013	ASHOK KUMAR MALLICK	B.P. SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WPC(OAC)/0003156/2013	SATYABADI GOUDA	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WPC(OAC)/0003160/2013	GYANENDRA KUMAR DHAL	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WPC(OAC)/0003181/2013	DR.SUNAKAR GURU	KABERI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WPC(OAC)/0003182/2013	JAYANANDA ROUT	B.P. SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WPC(OAC)/0003350/2013	SRIDHAR BEHERA	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
203	WPC(OAC)/0003351/2013	CHAKRADHAR NAYAK	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
204	WPC(OAC)/0003362/2013	MADAN MOHAN MISHRA	M/S SUMAN PATTNAIK	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WPC(OAC)/0003372/2013	STATE OF ORISSA GANAPATI NAYAK VS	M/S AJIT KUMAR CHOUDHURY VS	// // 0
206	WPC(OAC)/0003373/2013	STATE OF ORISSA NISHAKAR MOHANTY VS	M/S DEBI PRASAD DHAL VS	// // 0
207	WPC(OAC)/0003377/2013	STATE OF ORISSA JASHABANTA SETHI VS	M/S RABINARAYAN NAYAK VS	// // 0
208	WPC(OAC)/0003378/2013	STATE OF ORISSA AHUTI BHUSAN NAIK VS	M/S ARUP KUMAR BOSE VS	// // 0
209	WPC(OAC)/0003379/2013	STATE OF ORISSA ANURADHA DAS VS	M/S SHASHI BHUSAN JENA VS	// // 0
210	WPC(OAC)/0003380/2013	STATE OF ORISSA NARASINGHANATH MISHRA VS	M/S S.BEHERA VS	// // 0
211	WPC(OAC)/0003383/2013	STATE OF ORISSA SATYANARAYAN HOTA VS	M/S L.K. MOHANTY VS	// // 0
212	WPC(OAC)/0003411/2013	STATE OF ORISSA ISWAR CHANDRA GARTIA VS	M/S DEBABRATA RATH VS	// // 0
213	WPC(OAC)/0003413/2013	STATE OF ODISHA BALBIR SINGH VS	M/S SHASHI BHUSAN JENA VS	// // 0
214	WPC(OAC)/0003415/2013	STATE OF ORISSA SUMATI BARIK VS	M/S SUBHRANSU BHUBAN MOHANTH VS	// // 0
215	WPC(OAC)/0003416/2013	STATE OF ORISSA NABAKESHI DESINAYAK VS STATE OF ORISSA	M/S PRAVAT KUMAR PADHI VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WPC(OAC)/0003417/2013	NARESH CHANDRA PARIDA VS STATE OF ORISSA	M/S BISWABIHARI MOHANTY VS	// 0 //
217	WPC(OAC)/0003418/2013	GIRIDHARI RANA VS STATE OF ORISSA	M/S SIDHESWAR SWAIN VS	// 0 //
218	WPC(OAC)/0003421/2013	RAMAKANTA NAYAK VS STATE OF ODISHA	M/S REMESH CHANDRA OJHA VS	// 0 //
219	WPC(OAC)/0003422/2013	SUBHASHMITA PANDA VS STATE OF ODISHA	M/S SRIKANTA MAHUNTA VS	// 0 //
220	WPC(OAC)/0003423/2013	LIPIKA MOHANTA VS STATE OF ODISHA	M/S SASHI BHUSAN MOHANTA VS	// 0 //
221	WPC(OAC)/0003425/2013	BUDHIMAN JENA VS STATE OF ORISSA	M/S KEDAR NATH PARIDA VS	// 0 //
222	WPC(OAC)/0003426/2013	RAJENDRA PRADHAN VS STATE OF ORISSA	M/S B.N. PANDA VS	// 0 //
223	WPC(OAC)/0003429/2013	JYOTIRANJAN DASH VS D.G AND I,G OF POLICE	M/S MONAJA KUMAR KHUNTIA VS	// 0 //
224	WPC(OAC)/0003430/2013	PRAHALAD PATI VS STATE OF ORISSA	M/S ABHIRAM SWAIN VS	// 0 //
225	WPC(OAC)/0003433/2013	SAROJ KUMAR PATI VS STATE OF ORISSA	M/S NIRANJAN PANDA VS	// 0 //
226	WPC(OAC)/0003438/2013	PARESH CHANDRA MOHANTA VS STATE OF ORISSA	M/S L.KANUNGO VS	// 0 //
227	WPC(OAC)/0003754/2013	DHANESWAR NAYAK	M/S DHULIRAM PATTANAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WPC(OAC)/0003758/2013	GITANJALI BARIK	M/S L. BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WPC(OAC)/0003759/2013	GYANENDRA BEHERA	M/S DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WPC(OAC)/0003763/2013	MANORANJA LODHA	M/S DHULIRAM PATTNAYK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WPC(OAC)/0003766/2013	SATYJIT ROUT	M/S SATYBRAT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WPC(OAC)/0003767/2013	CHINMAYEE PRADHAN	M/S BIPLAB OHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WPC(OAC)/0003773/2013	MATHURANANDA BARIKA	M/S L.K. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WPC(OAC)/0003776/2013	DAMODAR RATHA	M/S JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WPC(OAC)/0003786/2013	ABHIRAM DASH	M/S AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		STATE OF ODISHA		//
236	WPC(OAC)/0003789/2013	DURLLAVA CHARAN JETHY	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WPC(OAC)/0003884/2013	KAMINIPRAVA MALLICK	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		ADDL.CHIEF SECY.,FINANCE DEPT.,GOVT. OF ORISSA		//
238	WPC(OAC)/0003886/2013	SRI BASANTA KUMAR PANIGRAHI	M/S BIBHUTI BHUSAN PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WPC(OAC)/0003888/2013	STATE OF ORISSA PRAFULLA CHANDRA MOHAPATRA VS	M/S JAYDEV SENGUPTA VS	// // 0
240	WPC(OAC)/0003891/2013	STATE OF ORISSA MAYADHAR MOHAPATRA VS	M/S SHASHI BHUSAN JENA VS	// // 0
241	WPC(OAC)/0003892/2013	STATE OF ORISSA MINNA JENA VS	M/S SHASHI BHUSAN JENA VS	// // 0
242	WPC(OAC)/0003895/2013	STATE OF ORISSA SAILENDRA NARAYAN PRAHARAJ VS	M/S JAYDEV SENGUPTA VS	// // 0
243	WPC(OAC)/0003896/2013	STATE OF ORISSA RAMAKANTA NAYAK VS	M/S B.N.PANDA VS	// // 0
244	WPC(OAC)/0003997/2013	STATE OF ORISSA ARUP KUMAR PATTANAİK VS	M/S SAMARENDRA PATTANAİK VS	// // 0
245	WPC(OAC)/0003998/2013	STATE OF ODISHA ANANTA KUMAR NAYAK VS	M/S SAMARENDRA PATTANAİK VS	// // 0
246	WPC(OAC)/0003999/2013	STATE OF ODISHA SUSHIL KUMAR SAHU VS	M/S SAMARENDRA PATTANAİK VS	// // 0
247	WPC(OAC)/0004000/2013	STATE OF ODISHA BIPIN KUMAR NAYAK VS	M/S SAMARENDRA PATTANAİK VS	// // 0
248	WPC(OAC)/0004001/2013	STATE OF ODISHA JITENDRA KUMAR NAYAK VS	M/S SAMARENDRA PATTANAİK VS	// // 0
249	WPC(OAC)/0004002/2013	STATE OF ODISHA NIMAIN CHARAN BISWAL VS	M/S AGASTI KANUNGO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WPC(OAC)/0004004/2013	NRUSINGHA CHARAN JENA VS STATE OF ODISHA	M/S BISWANATH BEHERA VS	// 0 //
251	WPC(OAC)/0004009/2013	MARKAND PRADHAN VS STATE OF ODISHA	M/S BHARATI DASH VS	// 0 //
252	WPC(OAC)/0004230/2012	PRATIMA NAYAK VS STATE OF ODISHA	M/S LAXMAN PRADHAN VS	// 0 //
253	WPC(OAC)/0004238/2012	SANTANU KUMAR MISHRA VS STATE OF ODISHA	M/S DILIP KUMAR PATTNAIK VS	// 0 //
254	CONTC(CPC)/0000091/2014	JITENDRA KUMAR NAYAK VS DR. GAGAN KUMAR DHAL, IAS, COMMISSI.CUM- SECY., HIGHER EDU.DEPTT.BBSR,	M/S SAMARENDRA PATTANAIK VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :04/12/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	48/2021 WP(C)/38747/2020	SANJAY KUMAR SAHOO-MP	SHASHI BHUSAN JENA
2	92/2021 CONTC(CP)/326/2015	BIPIN BIHARI PATTANAYAK-MP	R.K. BISOI
3	98/2021 LAA/39/2021	DR. BASANTI TRIPATHY-MP	PRASANTA KUMAR PANDA (1)
4	296/2021 CONTC(CPC)/391/2013	PABANI BEHERA-MP	M/S MANAS PATI
5	469/2021 TRP(C)/415/2021	GITANJALI MEHERA-MP	MD. RIAF
6	480/2021 CONTC/4197/2021	BABAJI CHARAN ROUSTRAY-MP	
7	699/2021 CRLREV/859/2006	RINKI MISHRA-MP	M/S.SIDHARTH DAS
8	722/2021 RSA/19/2009	GOPAL GOSHALA-MP	M/S.RAMAKANTA MOHANTY
9	723/2021 RSA/19/2009	GOPAL GOSHALA-MP	M/S.RAMAKANTA MOHANTY
10	724/2021 RSA/19/2009	GOPAL GOSHALA-MP	M/S.RAMAKANTA MOHANTY
11	725/2021 RSA/19/2009	GOPAL GOSHALA-MP	M/S.RAMAKANTA MOHANTY
12	726/2021 RSA/19/2009	GOPAL GOSHALA-MP	M/S.RAMAKANTA MOHANTY
13	727/2021 RSA/19/2009	GOPAL GOSHALA-MP	M/S.RAMAKANTA MOHANTY
14	728/2021 RSA/19/2009	GOPAL GOSHALA-MP	M/S.RAMAKANTA MOHANTY
15	729/2021 RSA/18/2009	GOPAL GOSHALA-MP	M/S.RAMAKANTA MOHANTY
16	790/2021 CMP/716/2021	SNEHALATA DAS-MP	AMIT PRASAD BOSE
17	1278/2021 CRLA/14/2020	TUMBA MUNDA-MP	RAJIV KU MAHANTA
18	1279/2021 CRLA/372/2014	SANTOSH KU.PANDA@SAN-MP	M/S.ADITI HOTA
19	1280/2021 CRLA/235/2021	MANOJ KUMAR PRUSTY-MP	
20	1281/2021 CRLA/257/2019	RABINDRA BINDHANI-MP	SURYAKANTA DWIBADI
21	1282/2021 CRLA/265/2021	TUKU PADHY-MP	RABINDRA KU. PATTNAIK
22	1283/2021 CRLA/427/2018	MANOJ KU.BARIK-MP	M/S.D.P.DHAL
23	1285/2021 BLAPL/9704/2021	RAJU HANTAL-MP	AMIT PRASAD BOSE
24	1286/2021 BLAPL/8739/2021	BABUL KUMAR DAS-MP	BIJAYA KUMAR RAGADA
25	1287/2021 BLAPL/10843/2021	BISWA RANJAN TRIPATHY-MP	PRASANNA KUMAR RATH
26	1943/2021	SIBANI RANI PATRA-MP	AMIT PRASAD BODE

27	CRLMC/2531/2021 1944/2021	JITENDRA KUMAR JENA-MP	
28	CRLMC/2179/2021 1945/2021	SIBANI RANI PATRA-MP	AMIT PRASAD BOSE
29	CRLMC/2533/2021 1946/2021	HEMANTA ROUT-MP	SOUBHAGYA SWAIN
30	CRLMC/2534/2021 1947/2021	SIBANI RANI PATRA-MP	AMIT PRASAD BOSE
31	CRLMC/2533/2021 1948/2021	DUSHMANTA KUMAR MUND @ DUSHMANTA MUND-MP	J.N.PANDA
32	CRLMC/2536/2021 1949/2021	SAROJ KUMAR SAHOO-MP	SMRUTI RANJAN ROUT
33	CRLMC/1018/2021 1950/2021	SK.SATAR MOHAMMED-MP	M/S.DEBI PR.DHAL
34	CRLMC/590/2013 1951/2021	JAHID KHAN @ SK. SIRAJ @ MADO-MP	JAGANNATH KAMILA
35	CRLMC/2537/2021 1952/2021	MOHAMMED SAGIR-MP	SOUMYA RANJAN DAS
36	CRLMC/2538/2021 2277/2021	SASWATI MOHANTY-MP	DR. JITENDRA KUMAR LENKA
37	WA/806/2021 2278/2021	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A
38	WA/939/2021 2279/2021	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A
39	WA/939/2021 2280/2021	STATE OF ODISHA-MP	Tarun Patnaik
40	WA/924/2021 3194/2021	RAJKISHORE GOUD-MP	M/S SUBASH CHANDRA PUSPALAK
41	WPC(OAC)/2578/2013 3195/2021	RAJKISHORE GOUD-MP	M/S SUBASH CHANDRA PUSPALAK
42	WPC(OAC)/2578/2013 3196/2021	BHAGYABAN GAHIR-MP	M/S SUBASH CHANDRA PUSPALAK
43	WPC(OAC)/2579/2013 3197/2021	BHAGYABAN GAHIR-MP	M/S SUBASH CHANDRA PUSPALAK
44	WPC(OAC)/2579/2013 3198/2021	SK.RIAZUDDIN-MP	P.N.PATNAIK
45	WPC(OAC)/3016/2003 3199/2021	SK.RIAZUDDIN-MP	P.N.PATNAIK
46	WPC(OAC)/3016/2003 3200/2021	SURESH CHANDRA PATTANAYAK-MP	M/S MANOJA KUMAR KHUNTIA
47	WPC(OAC)/1/2013 3201/2021	JADUMANI NAYAK-MP	SUVENDU KUMAR RAY
48	WPC(OAC)/11/2004 3202/2021	BISWANATH DHALASAMANTA-MP	M/S A KANUNGO
49	WPC(OAC)/575/2013 3203/2021	DR.NIRJHARINI DHAL-MP	M/S MANOJA KUMAR KHUNTIA
50	WPC(OAC)/2594/2013 3204/2021	DR. PHAKIR CHARAN SUBUDHI-MP	M/S N.P. RATH
51	WPC(OAC)/37/2004 3205/2021	PRABASINI NAIK-MP	M/S PRAFULLA KUMAR RATH
52	WPC(OAC)/664/2013 3206/2021	PARAMANANDA SETHY-MP	M/S BIDYADHAR MANSINGH
53	WPC(OAC)/20/2013 3207/2021	PARAMANANDA SETHY-MP	M/S BIDYADHAR MANSINGH
54	WPC(OAC)/20/2013 3208/2021	SAILABALA MOHAPATRA-MP	M/S J.K. MISHRA (2)
55	WPC(OAC)/643/2013 3209/2021	RAMESH CHANDRA SAMAL-MP	M/S P.C.ACHARYA
56	WPC(OAC)/54/2004 3210/2021	DEBESH KUMAR ROY-MP	M/S JAYANT KUMAR RAYH
57	WPC(OAC)/68/2004 3211/2021	SIBANARAYAN PANDA-MP	DEBI PRASD DHAL
	WPC(OAC)/64/2004		

58	17800/2021 WP(C)/38278/2021	NILIMA MAJHI-MP	PRASANNA KUMAR RATH
59	17801/2021 WP(C)/38279/2021	SUNITA MISHRA-MP	M.R.MOHAPATRA
60	17802/2021 WP(C)/36794/2021	SHAPOORJI PALLONJI AND COMPANY PVT LTD.,-MP	SATYAJIT MAHANTY
61	17803/2021 WP(C)/35915/2021	KANHU CHARAN ROURAY-MP	
62	17804/2021 WP(C)/38547/2020	BIJAY KUMAR BEHERA-MP	BIMBISAR DASH
63	17805/2021 WP(C)/38283/2021	BAISHNAB BAL-MP	UPENDRA KUMAR SAMAL
64	17806/2021 WP(C)/38287/2021	MOTILAL MOHANTA-MP	BAIBASWATA PANIGRAHI
65	17807/2021 WP(C)/38286/2021	KRUSHNA PRIYA RATHA-MP	SIDHESWAR MALLIK
66	17808/2021 WP(C)/38288/2021	KUMARI PATRA-MP	SUKANTA KUMAR DALAI
67	17809/2021 WP(C)/38290/2021	M/S.GATI BRICKS,GANJAM-MP	SUKANTA KUMAR DALAI
68	17810/2021 WP(C)/38289/2021	RAMESH PALEI-MP	SUKANTA KUMAR DALAI
69	17811/2021 WP(C)/18497/2021	VARSHA MAHANANDA-MP	JAYDEEP PAL
70	17812/2021 WP(C)/38292/2021	PADMANAVA SETHY-MP	K.K.SWAIN
71	17813/2021 WP(C)/38301/2021	PURNAMI NAIK-MP	PRASANNA KUMAR MOHANTY
72	17814/2021 WP(C)/34572/2021	MAHANT SRI KRISHNA GOPAL DAS-MP	PRASANNA KUMAR RATH
73	17815/2021 WP(C)/38304/2021	M/S ROHAN FOODS,BBSR-MP	SATYABRATA MOHANTY
74	17816/2021 WP(C)/38305/2021	SUCHISMITA DASH-MP	SATYABRATA MOHANTY
75	17817/2021 WP(C)/38308/2021	SMITARANI SENAPATI-MP	SANTOSH KUMAR MOHANTY